- 3. HPT, Tirupatl (10KW):
- HPT, Shimoga (10KW): 4.
- HPT. Bhawanipatna 5. (10KW)
- 6. HPT. Bareilly (10KW):
- 7. HPT. Jagdalour (1KW):
- 8. HPT, Gangtok (1KW):
- 9. Transposer, Nagrota:
- Transposer, Mussoorie: 10. and
- 11. Transposer, Tiger Hill.
- (c) TV service is, at present, available to an estimated 70% population of Andhra Pradesh (including the population in fringe areas where elevated antennae and boosters are required for obtaining satisfactory reception). Two transposers have already been commissioned at Visakhapatnam and Vijayawada for providing TV service to the respective shadow areas. Establishment of additional transposers in the State for providing TV service to shadow areas would depend upon future availability of resources for the purpose.

## Closure of Kalyan Power House, Maharashtra

1755. SHRI RAM KAPSE: Will the Minister of POWER AND NON-CONVEN-TIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government are aware of the closure of Kalyan Power House, Thakurli, district Thane (Maharashtra) and stoppage of construction of replacement project of 1x60 M.W. plant at the same site:

- (b) if so, the reasons therefor:
- (c) whether the Government propose to recommission power house at Thakurli on gas turbines:
- (d) if so, the time by which the decision in this regard is likely to be taken:
- (e) the number of employees who suffered due to closure of this power house; and
- (f) the efforts being made to rehabilitate them so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CON-VENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (f). The requisite information is being collected and will be laid on the Table of the House.

## **Delay in delivery of Postal Services**

1756, SHRI RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government are aware of increasing number of complaints regarding delay in delivery of Dak, Telegrams etc. by the Postal Department;
  - (b) if so, the reasons therefor; and
- (c) the steps taken or proposed to be taken to avoid such inordinate delay in deliveries and to make postal services prompt?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Percentage of complaints relating to delay in delivery of mails to the volume of such mails handled constitutes 0.00071% during the year 1990-91. There has been a slight increase in the number of complaints received as compared to the previous year. There is, however, simultaneous increase in the traffic handled. There is no increase in the number of complaints regarding delays in delivery of teleorams.

- (b) Delays and dislocations in Air/Train/ Transport Services and slow movement of mails due to acute congestion in the cities with frequent bottle-necks resulting in frequent misconnections, sometimes lead to delays in transmission and delivery of mails.
- (c) To avoid delays in transmission and delivery, the following steps have been initiated.
  - More effective Checks by (i) the Supervisors.
  - (ii) Better liasion with the transport system:
  - Random sample survey of (iii) live mails and consequential removal of bottlenecks identified:
  - (iv) Constant review of mail arrangements:
  - (v) Confidential check by Public Relations Inspectors (Postal) on the performance of the delivery staff specially in the complaints prone areas or with the addressees residing at the end of the beat:
  - Restructuring of delivery (vi) system in certain Post Offices in Urban areas.

## **Money Power of LTTE**

1757, SHRI RAM KAPSE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government's attention has been drawn to the news item captioned "Tigers money power rules in Tamil Nadu" appearing in "Sunday-Times" (Bombay) dated the September 8, 1991, regarding Tamil Nadu's role in protecting and helping LTTE militants:
- (b) if so, whether any inquiry has been conducted in this regard, and
  - (c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINIS-TRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The Government is aware of the news item and is inquiring into the matter.

## Marathi Films from Bombay Doordarshan

1758 SHRI RAM KAPSE: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) whether the Government have constituted a Committee for selection of Marathi Films to be televised from Bombay Doordarshan on Sundays:
- (b) if so, the names of members of the Selection Committee; and
- (c) the criteria fixed for selection of Marathi Films?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). Yes, Sir. The selection committee consists of the following:

> (i) Director, Doordarshan Kendra, Bombay .....Chairman